

### Removal of Impediments in the Export of Onions

5683. SHRIMATI USHA PRAKASH CHOUDHARI: Will the Minister of COMMERCE be pleased to state :

(a) whether attention of Government has been drawn to the plight and problems of onion growers regarding lack of internal markets, low exports' price and difficulty in shipping; and

(b) the steps taken by Government to remove impediments in the export of onions ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND IN THE DEPARTMENT OF SUPPLY (SHRI NIHAR RANJAN LASKAR) :

(a) Government is aware about the decrease in the market prices of onions due to heavy arrivals in the assembling mandis of Maharashtra and Gujarat. The decline in price has been as a results of good crop, increase in the area of production and not due to lack of internal market or low export price. There are no difficulties in shipping onions for export.

(b) There are no impediments in the export of onions. Government has, however, directed NAFED to step up the purchase of onions from Maharashtra and Gujarat and export the maximum possible quantities.

### Paid up Capital of Financial Institutions in Public Limited Companies

5684. DR. KRUPA SINDHU BHOI : will the Minister of FINANCE be pleased to state :

(a) in how many public limited companies the financial institutions have more than 50 per cent of the paid up capital ;

(b) name of the companies ; and

(c) why they are not being brought under the control of Government ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (c) According to the information readily available, as at the end of December, 1982, the all-India financial institutions, *viz.*, Industrial Development Bank of India (IDBI), Industrial Finance Corporation of India (IFCI), Industrial Credit and Investment Corporation of India (ICICI), Life Insurance Corporation of India (LIC), Unit Trust of India (UTI) and General Insurance Corporation of India (G.I.C.) together held more than 50% of the equity share capital of 27 companies. A list indicating the names of these companies is attached.

The companies in which the financial institutions together hold more than 50% of the share capital are not being taken over by Government because the financial institutions exercise adequate control over these companies by virtue of the voting rights enjoyed by them in relation to the shares held by them and also through the nominee directors appointed on the Board of the companies in terms of the covenants relating to sanction of assistance to such companies.

**Statement**

*Name of companies in whose equity share capital the all-India financial institutions held 50% or more shares as at the end of December, 1982*

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S. No.	Name of the Company
1.	Gay-Day-Iron & Steel Company Limited.
2.	Thana Electric Supply Company Limited.
3.	Shri Bhiwani Paper Mills Limited.
4.	Grau Brakes Limited.
5.	Bombay Subarban Elec.
6.	Industrial Cables (India) Limited.
7.	Nagarjuna Paper Mills Limited.
8.	Indo Imerical Electro Limited.
9.	T.K. Chemicals Limited.
10.	Webel Toolsind Limited.
11.	Kirloskar Pheumatic Limited.
12.	Shalimar Wirel & Indus. Limited.
13.	Bharat Bijlee Limited.
14.	Star Industrial & Textile Enterprises.
15.	Bambay Malleable Iron Castings.
16.	India Maters Limited.
17.	Tractors India
18.	Best & Crompton Engineering Limited.
19.	Lamp Caps & Filaments Limited.
20.	W.S. Industry Limited.
21.	Panchkula Malt Limited.
22.	Exomet Plastic Limited.
23.	Escorts Limited.
24.	Kamani Engineers Corporation Limited.
25.	S & P Engineering Products Limited.
26.	Hathwa Metals & Tubes Limited
27.	Aryavara Plywoods Limited.